Declaration of major irrigation projects as national projects

†916. SHRI RAGHUNANDAN SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Ministry has implemented any plan wherein major irrigation projects are declared national projects and provided 90 per cent assistance under the Accelerated Irrigation Benefit Programme (AIBP);
 - (b) if so, the details thereof; and
- (c) whether there is any proposal to declare Bargi Diversion Project of Madhya Pradesh as National Project and if so, the action, so far, taken thereon and by when it would be declared as a National Project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) The Union Cabinet in its meeting held on 7.2.2008 approved the scheme of national projects and also approved 14 projects as national projects. The list of these 14 projects is given in the Statement-I (See below). The criteria for selection of National projects is given in the Statement-II (See below). At present 3 projects out of the above 14 projects namely Gosikhurd Project (Maharashtra), Teesta Barrage Project (West Bengal) and Shahpur Kandi (Punjab) are implementation.

As per the guidelines of National Projects, the projects are eligible for 90% grant of the balance project cost (cost of work) of irrigation and drinking water components of the project.

(c) The Govt., of Madhya Pradesh has submitted a proposal for inclusion of Bargi Diversion Project in the scheme of National Projects. A new project is declared as national project after ascertaining its eligibility for assistance and availability of funds and thereafter obtaining the approval of Union Cabinet.

Statement-I
List of projects declared as National Projects:

SI.	Name of the	(1)	Irrigation (ha.)	State
No.	Project	(2)	Power (MW)	
		(3)	Storage (MAF)	
1	2		3	4
1. T	eesta Barrage	(1)	9.23 lakh	West Bengal
		(2)	1000 MW	
		(3)	Barrage	

[†]Original notice of the question was received in Hindi.

1	2		3	4
2.	Shahpur Kandi	(1)	3.80 lakh	Punjab
		(2)	300 MW	
		(3)	0.016 MAF	
3.	Bursar	(1)	1 lakh (indirect)	J&K
		(2)	1230 MW	
		(3)	1MAF	
4.	2nd Ravi Vyas Link	Harness water flowing across border of about 3 MAF		Punjab
5.	Ujh multipurpose project	(1)	0.32 lakh ha	J&K
		(2)	280 MW	
		(3)	0.66 MAF	
6.	Gyspa project	(1)	0.50 lakh ha	HP
		(2)	240 MW	
		(3)	0.6 MAF	
7.	Lakhvar ∀yasi	(1)	0.49 lakh	Uttarakhand
		(2)	420 MW	
		(3)	0.325 MAF	
8.	Kishau	(1)	0 . 97 Lakh	HP/Uttarakhand
		(2)	600 MW	
		(3)	1.04 MAF	
9.	Renuka	(1)	Drinking water	HP
		(2)	40 MW	
		(3)	0.44 MAF	
10.	Noa-Dehang Dam Project	(1)	8000 ha.	Arunachal Pradesh
		(2)	75 MW	
		(3)	0.26 MAF	

1 2	3	4
11. Kulsi Dam Project	(1) 23,900 ha.	Assam
	(2) 29 MW	
	(3) 0.28 MAF	
12. Upper Siang	Indirect 9500 MW 17.50 MAF Flood moderation	Arunachal Pradesh
13 Gosikhurd	(1) 2.50 lakh	Maharashtra
	(2) 3 MW	
	(3) 0.93 MAF	
14 Ken Betwa	6.46 lakh	Madhya Pradesh
	72 MW	
	2.25 MAF	

Statement-II

The criteria for selection of National Project

- (a) International projects where usage of water in India is required by a treaty or where planning and early completion of the project is necessary in the interest of the country.
- (b) Inter-State projects which are dragging on due to non-resolution of Inter-State issues relating to sharing of costs, rehabilitation, aspects of power production etc., including river interlinking projects.
- (c) Intra-State projects with additional potential of more than 2,00,000 hectare (ha) and with no dispute regarding sharing of water and where hydrology is established.

Ganga Flood Control Board

- 917. SHRI K.E. ISMAIL: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether it is a fact that Government has set up the Ganga Flood Control Board in 1970 with a purpose to devise and supervise flood control measures in the Ganga basin and its 23 sub-basins;
 - (b) if so, the details thereof;